

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 83 of 2018

IN THE MATTER OF:

India Glycols Limited

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Balbir Singh Senior Advocate with Mr. Esaad Nawaz Khan, and Mr. Monica Benjamin, Advocates.

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocates for R-1
Mr. Sridhar Potaraju, Mr. Yashvir And Ms. Shweta Advocates For R-2**

Mr. ML Lohoty, Mr. Anchit Sripat, Mr. Prateek Seth and

Ms. Reeta Mishra Advocates for Respondent Nos. 5,6 &7

Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi Advocates for Respondent Nos -17

Mr. Goutam Shahi and Mr. Narinder Kumar Verma Advocates.

Mr. M.M. Sharma Advocate for R-19

With

Competition Appeal (AT) No. 86 of 2018

IN THE MATTER OF:

Balrampur Chini Mills Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:

For Appellant: Mr. Goutam Shahi and Mr. Narinder Kr. Verma, Advocates.

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1
Mr. Sanjeev Kr. Singh Advocate for R14& 21
Mr. Manu Krishnan Advocate for R-3
Mr. Ebaad Nawaz Khan Advocate for R-2
Mr. Sridhar Potaraju Mr. Yashvir and Ms. Shweta Advocates for R-25**

**With
Competition Appeal (AT) No. 91 of 2018**

IN THE MATTER OF:

Bajaj Hindustan Sugar Ltd.

...Appellant

Versus

Ester India Chemicals Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Debol Banerjee Senior Advocate with Mr. Mayank Bughani and Mr. Sanjeev Singh Advocates.

**For Respondent: Mr. Sanyat Lodha, Advocate.
Mr. Divakar Dubey, Mr. Neeraj Malik and Mr. P.S. Divedi, Advocates (R-10)**

**With
Competition Appeal (AT) No. 92 of 2018**

IN THE MATTER OF:

Mawana Sugars Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant : Mr. P.K. Bhalla, Advocate.

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocates
for R-1**

With
Competition Appeal (AT) No. 93 & 98 of 2018

IN THE MATTER OF:

Dalmia Bharat Sugar & Industries Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. Ramji Srinivasan Senior Advocate with Mr. M.M. Sharma, Mr. Anand Sree, Mr. Charms Mathew, Ms. Sylona Mohapatra and Mr. Nikhil Ramdev, Advocates.

For Respondent: Mr. Sanyat Lodha Advocate for CCI

With
Competition Appeal (AT) No. 94 of 2018

IN THE MATTER OF:

Uttam Sugar Mills Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Sanjeev Kumar Singh, Mr. Sushil Dwivedi and Mr. Shighra Kumar, Advocates

**For Respondent: Mr. Sanyat Lodha Advocate for CCI
Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-12**

With

Competition Appeal (AT) No. 97 of 2018

IN THE MATTER OF:

Triveni Engineering & Industries Ltd.

...Appellant

Versus

Ester India Chemicals Ltd & Anr.

...Respondents

Present:

For Appellant: Mr. Rishi Agrawala and Ms. Megha Bengani Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocates for R-1

With

Competition Appeal (AT) No. 99 of 2018

IN THE MATTER OF:

The Andhra Sugars Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant :

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocate for
CCI
Mr. Sanjeev Kr. Singh Advocate for R-3& 13
Mr. Ebaad Nawaz Khan Advocate for R-2**

With

Competition Appeal (AT) No. 100 of 2018

IN THE MATTER OF:

The Avadh Sugar & Energy Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant : Mr. Pankaj Bhagat, Aadvocate

**For Respondent: Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-10
Mr. Sanyat Lodha Advocate for CCI
Mr. Sanjeev Kr. Singh Advocate for R-3&13**

With

Competition Appeal (AT) No. 101 of 2018

IN THE MATTER OF:

Sir Shadi Lal Enterprises

...Appellant

Versus

Ester India Chemicals Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Anil Kumar Mishra Advocate.

**For Respondent: Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-11
Mr. Sanyat Lodha Advocate for CCI
Mr. Sanjeev Kr. Singh Advocate for R-2 & 12**

With

Competition Appeal (AT) No. 102 of 2018

IN THE MATTER OF:

KM Sugar Mills Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant : Mr. Pankaj Bhagat Advocate

**For Respondent: Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-10
Mr. Sanyat Lodha Advocate for CCI
Mr. Sanjeev Kr. Singh Advocate for R-3&11**

With

Competition Appeal (AT) No. 103 of 2018

IN THE MATTER OF:

Indian Sugar Mills Association

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Sridhar Potaraju, Mr. Yashvir and Ms. Shweta Parihar
Advocates.**

**For Respondent: Mr. Sanyat Lodha, Advocate for CCI
Mr. Ebaad Nawaz Khan Advocate.**

With

Competition Appeal (AT) No. 104 of 2018

IN THE MATTER OF:

The Seksaria Biswan Sugar Factory Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondent

Present:

For Appellant: Mr. Pankaj Bhagat Advocate.

**For Respondent: Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-11**

**CCI
Mr. Udayan Jain and Mr. Kamal Sharma Advocate for**

Mr. Sanjeev Kr. Singh Advocate for R-3&11

With

Competition Appeal (AT) No. 03 of 2019

IN THE MATTER OF:

Simbhaoli Sugar Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Sushil Shukla Advocate.

**For Respondent: Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-11
Mr. Sanyat Lodha Advocate for CCI**

**With
Competition Appeal (AT) No. 05 of 2019**

IN THE MATTER OF:

**Shree Kamrej Vibhag Sahakari Khand
Udoyg Mandali Ltd.
Versus**

...Appellant

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant: Mr. Goverdhan S. Kamble and Mr. Bhushan V. Mahadik,
Advocates**

**For Respondent: Mr. Sanyat Lodha Advocate for CCI
Mr. Ebaaz Nawaz Khan Advocate.**

**With
Competition Appeal (AT) No. 06 of 2019**

IN THE MATTER OF:

Sahakari Khand Udoyg Mandal Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Goverdhan S. Kamble and Mr. Bhushan V. Mahadik,
Advocates**

For Respondent: Mr. Sanyat Lodha Advocate for CCI

Mr. Ebaaz Nawaz Khan Advocate.

With

Competition Appeal (AT) No. 07 of 2019

IN THE MATTER OF:

**Shree Ganesh Khand Udoyg Sahakari
Mandli Ltd.
Versus**

...Appellant

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Goverdhan S. Kamble and Mr. Bhushan V. Mahadik,
Advocates**

**For Respondent: Mr. Sanyat Lodha Advocate for CCI
Mr. Ebaaz Nawaz Khan Advocate.**

With

Competition Appeal (AT) No. 08 of 2019

IN THE MATTER OF:

**Shree Mahuva Pradesh Sahakari Khand
Udoyg Mandali Ltd.
Versus**

...Appellant

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Goverdhan S. Kamble and Mr. Bhushan V. Mahadik,
Advocates**

For Respondent: Mr. Sanyat Lodha Advocate for CCI

Mr. Ebaaz Nawaz Khan Advocate.

**With
Competition Appeal (AT) No. 10 of 2019**

IN THE MATTER OF:

Sri Sarvaraya Sugars Ltd. & Ors.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant : Mr. Sudipto Sircar Advocate.

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocate for
CCI**

ORDER

11.07.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for hearing' on 26th August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/